

11.26 hrs.

PAPERS LAID ON THE TABLE

Award of the Board of Arbitration (JCM) dated 12.8.1985 in C.A. Reference No. 9 and 10 of 1983 re grant of higher pay scales to Senior Scientific Assistants, etc.

[English]

THE MINISTER OF STATE IN THE DEPARTMENT OF DEFENCE PRODUCTION AND SUPPLIES IN THE MINISTRY OF DEFENCE (SHRI D.L. BAITHA): On behalf of my colleague, Shri K.C. Pant, I beg to lay on the Table a copy of the Award of the Board of Arbitration (JCM) (Hindi and English versions) dated the 12th August, 1985 in C.A. Reference Nos. 9 and 10 of 1983 regarding grant of higher pay scales to the Senior Scientific Assistants, Draftsmen, Store-keeping Staff and Civilian Motor Drivers in Defence Establishments together with a statement explaining modifications preferred in the Award in terms of para 21 of the Scheme for Joint Consultative Machinery. [Placed in Library. See No. LT-8348/89]

Annual Report and Review on Paddy Processing Research Centre (Tamil Nadu) Society, Thanjavur for 1988-89

THE MINISTER OF STATE OF THE MINISTRY OF FOOD PROCESSING INDUSTRIES (SHRI JAGDISH TYTLER): I beg to lay on the Table:-

- (1) (i) A copy of the Annual Report (Hindi and English versions) of the Paddy processing Research Centre (Tamil Nadu) Society, Thanjavur, for the year 1988-89 along with Audited Accounts.
- (ii) A copy of the Review (Hindi and English versions) by the Government on the working

of the Paddy Processing Research Centre (Tamil Nadu) Society, Thanjavur, for the year 1988-89. [Placed in Library. See No. LT-8349/89]

Report etc. of Sree Anantha Grameena Bank etc. for period ending 31-3-89

THE MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS AND MINISTER OF STATE IN THE PRIME MINISTER'S OFFICE (SHRIMATI SHEILA DIKSHIT): On behalf of my colleague, Shri Eduardo Faleiro, I beg to lay on the Table a copy each of the following Annual Report (Hindi and English versions):-

- (i) Report of the Sree Anantha Grameena Bank for the year ended the 31st March, 1989 together with Accounts and the Auditor's Report thereon. [Placed in Library. See No. LT-8324/89]
- (ii) Report of the Aravali Kshetriya Gramin Bank for the year ended the 31st March, 1989 together with Accounts and the Auditor's Report thereon. [Placed in Library. See No. LT-8325/89]
- (iii) Report of the Vaishali Kshetriya Gramin Bank for the year ended the 31st March, 1989 together with Accounts and the Auditor's Report thereon. [Placed in Library. See. LT-8323/89]
- (iv) Report of the Akola Gramin Bank for the year ended the 31st March, 1989 together with Accounts and the Auditor's Report thereon. [Placed in Library. See No. LT-8322/89]
- (v) Report of the Murshidabad Gramin Bank for the year

- ended the 31st March, 1989 together with Accounts and the Auditor's Report thereon. [Placed in Library. See No. LT-8333/89]
- (vi) Report of the Gorakhpur Kshetriya Gramin Bank for the year ended the 31st March, 1989 together with Accounts and the Auditor's Report thereon. [Placed in Library. See No. LT-8332/89]
- (vii) Report of the Surat-Bharuch Gramin Bank for the year ended the 31st March, 1989 together with Accounts and the Auditor's Report thereon. [Placed in Library See No. LT-8343/89]
- (viii) Report of the Junagadh-Amreli Gramin Bank for the year ended the 31st March, 1989 together with Accounts and Auditor's Report thereon. [Placed in Library. See No. LT-8335/89]
- (ix) Report of the Marudhar Kshetriya Gramin Bank for the year ended the 31st March, 1989 together with accounts and Auditor's Report thereon. [Placed in Library. See No. LT-8334/89]
- (x) Report of Panchmahal-Vadodara Gramin Bank for the year ended the 31st March, 1989 together with Accounts and Auditor's Report thereon. [Placed in Library. See No. LT-8338/89]
- (xi) Report of the Bundelkhand Kshetriya Gramin Bank for the year ended the 31st March, 1989 together with Accounts and Auditor's Report thereon.
- [Placed in Library. See No. LT-8339/89]
- (xii) Report of the Siwan Kshetriya Gramin Bank for the year ended the 31st March, 1989 together with Accounts and Auditor's Report thereon. [Placed in Library, See No. LT-8336/89]
- (xiii) Report of the Gurdaspur-Amritsar Kshetriya Gramin Vikas Bank for the year ended the 31st March, 1989 together with Accounts and Auditor's Report thereon. [Placed in Library. See No. LT-8331/89]
- (xiv) Report of the Etah Gramin Bank for the year ended the 31st March, 1989 together with Accounts and Auditor's Report thereon. [Placed in Library. See No. LT-8337/89]
- (xv) Report of the Ambala-Kurukshetra Gramin Bank for the year ended the 31st March, 1989 together with Accounts and Auditor's Report thereon. [Placed in Library. See No. LT-8317/89]
- (xvi) Report of the Mandla-Balaghat Kshetriya Gramin Bank for the year ended the 31st March, 1989 together with Accounts and Auditor's Report thereon. [Placed in Library. See No. LT-8317/89]
- (xvii) Report of the Damoh-Panna-Sagar Kshetriya Gramin Bank for the year ended the 31st March, 1989 together with Accounts and Auditor's Report thereon. [Placed in Library See No. LT-8327/89]
- (xviii) Report of the Dhenkanal Gramya Bank for the year ended

- the 31st March, 1989 together with Accounts and Auditor's Report thereon. [Placed in Library. See No. LT-8326/89]
- (xix) Report of the Shahjahanpur Kshetriya Gramin Bank for the year ended the 31st March, 1989 together with Accounts and Auditor's Report thereon. [Placed in Library. See No. LT-8328/89]
- (xx) Report of the Bhilwara-Ajmer Kshetriya Gramin Bank for the year ended the 31st March, 1989 together with Accounts and Auditor's Report thereon. [Placed in Library. See No. LT-8318/89]
- (xxi) Report of the North Malabar Gramin Bank for the year ended the 31st March, 1989 together with Accounts and Auditor's Report thereon. [placed in Library. See No. LT-8321/89]
- (xxii) Report of the Ka Bank Nongkyndong Ri Khasi Jaintia for the year ended the 31st March, 1989 together with Accounts and Auditor's Report thereon. [Placed in Library. See No. LT-8329/89]
- (xxiii) Report of the Devi Patan Kshetriya Gramin Bank for the year ended the 31st March, 1989 together with Accounts and Auditor's Report thereon. [Placed in Library. See No. LT-8326/89]
- (xxiv) Report of the Kakathiya Grammeena Bank for the year ended the 31st March, 1989 together with Accounts and Auditor's Report thereon. [Placed in Library. See No. LT-8342/89]

(xxv) Report of the Chandrapur-Gadchiroli Gramin Bank for the year ended the 31st March, 1989. [Placed in Library. See No. LT-8341/89]

(xxvi) Report of the Shivpuri-Guna Kshetriya Gramin Bank for the year ended the 31st March, 1989 together with Accounts and Auditor's Report thereon. [Placed in Library. See No. LT-8340/89]

Report of Committee of Parliament on Official Language—Part 3, etc.

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI SONTOSH MOHAN DEV): I beg to lay on the Table a copy of the Report (Hindi and English versions) of the Committee of Parliament on Official Language—Part 3 (Chapter 1 to 15) and (Chapter 16 to 18) for the year 1988 under sub-section (3) of section 4 of the Official Languages Act, 1963. [Placed in Library. See No. LT-8350/89]

Statements showing action taken by Government on various assurances, promises, etc, given by Ministers during various sessions of Eighth Lok Sabha

THE MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS AND MINISTER OF STATE OF STATE IN THE PRIME MINISTER'S OFFICE (SHRI-MATI SHEILA DIKSHIT): I beg to lay on the Table a copy each of the following statements (Hindi and English versions) showing the action taken by the Government on various assurances, promises and undertakings given by the Ministers during the various sessions of Eighth Lok Sabha:-

- (i) Statement No. XVII—Third Session, 1985. [Placed in Library. See No. LT-8351/89]
- (ii) Statement No. XXII—Fourth Session, 1985. [Placed in

Library. See No. LT-8352/89]

- (iii) Statement No. XXIV—Fifth Session, 1986. [Placed in Library. See No. LT-8353/89]
- (iv) Statement No. XXII—Sixth Session, 1986. [Placed in Library. See No. LT-8354/89]
- (v) Statement No. XIX—Seventh Session, 1986. [Placed in Library. See No. LT-8355/89]
- (vi) Statement No. XIX—Seventh Session, 1987. [Placed in Library. See No. LT-8356/89]
- (vii) Statement No. XV— II part of Eighth Session, 1987. [Placed in Library See No. LT-8357/89]
- (viii) Statement No. XIV—Ninth Session, 1987. [Placed in Library. See No. LT-8358/89]
- (ix) Statement No. XII—Tenth Session, 1988. [Placed in Library. See No. LT-8359/89]
- (x) Statement No. VIII—Eleventh Session, 1988 [Placed in Library. See No. LT-8360/89]
- (xi) Statement No. V—Twelfth Session, 1988 [Placed in Library. See No. LT-8361/89]
- (xii) Statement No. IV—Thirteenth Session, 1989. [Placed in Library. See No. LT-8362/89]
- (xiii) Statement No. I—Fourteenth Session, 1989. [Placed in Library. See No. LT-8363/89]

Review by Government on Indian Petrochemical Corporation Ltd., Vadodara for 1988-89 and Central Institute of Plastics Engineering and Technology, Madras for 1988-89

MINISTRY OF PARLIAMENTARY AFFAIRS AND MINISTER OF STATE IN THE DEPARTMENT OF CHEMICALS AND PETROCHEMICALS IN THE MINISTRY OF INDUSTRY (SHRI P. NAMGYAL): I beg to lay on the Table:

- (1) A copy each of the following papers (Hindi and English versions) under sub-section (1) of section 619A of the Companies Act, 1956:-
 - (i) Review by the Government on the working of the Indian Petrochemicals Corporation Limited, Vadodara, for the year 1988-89.
 - (ii) Annual Report of the Indian Petrochemicals Corporation Limited, Vadodara, for the year 1988-89 along with Audited Accounts and comments of the Comptroller and Auditor General thereon. [Placed in Library. See No. LT-8364/89]
- (2) (i) A copy of the Annual Report (Hindi and English versions) of the Central Institute of Plastics Engineering and Technology, Madras, for the year 1988-89, along with Audited Accounts.
- (ii) A copy of the Review (Hindi and English versions) by the Government on the working of the Central Institute of Plastics Engineering and Technology, Madras, for the year 1988-89. [Placed in Library. See No. LT-8365/89]